

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 5th February, 2024

No.HCM.II/133/2019-Rect/5. The Hon'ble the Chief Justice (Acting) is pleased to constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong comprising the following members:

1. Hon'ble Mr. Justice H.S. Thangkhiew.
2. Hon'ble Mr. Justice W. Diengdoh.

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/5-A Dated 5th February, 2024

Copy to:

1. The Registrar – cum- PPS to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
4. The Registrar (Judicial Service)/ (Administration)/ (CPC), High Court of Meghalaya, Shillong for favour of kind information.
5. The Joint Registrar-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
7. Notice Board.
8. Office file.

REGISTRAR GENERAL